

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 945
ANSWERED ON FRIDAY, THE 21ST JULY, 2017
[ASHADHA 30, 1939 (SAKA)]**

DORMANT/SHELL COMPANIES

QUESTION

945. SHRI M. I. SHANAVAS:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether about 15 lakh companies, suspected entities constitute more than 40 per cent or 6 to 7 lakh of the total registered firms in the country;**
- (b) if so, the details thereof along with the action initiated against such dormant and suspicious companies; and**
- (c) whether the Government has constituted an enquiry to look into the functioning of these companies to ascertain whether they have been used for carrying out illegal purposes and institutional money laundering, and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS**

(a) to (c): Registrars of Companies (ROCs) have removed 1,62,618 companies from the register of companies as of 12.07.2017 after following the due process under Section 248 of the Companies Act, 2013.
